14-03-2023 Regarding pending dues of West Bengal from Central Government under the MGNREGS -Laid. MATTERS UNDER RULE-377 Roy, Prof. Saugata Landless

Title: Regarding pending dues of West Bengal from Central Government under the MGNREGS-Laid.

PROF. SOUGATA RAY (DUM DUM): West Bengal is being deprived of its dues by the Central Government. The total dues of West Bengal from Central Government amount to more than Rupees One Lakh crore. Of this, the most serious due is regarding the wage component of MGNREGS, which amounts to Rupees 7,3000 crore. As a result of the dues, the State Government is not being able to pay the dues to the landless labourers under the MGNREGS. This is extremely unacceptable even if the Centre has some grievances against the State Government or there are some technical problems. Poor people should not be deprived and these dues should be paid by the Central Government immediately.